

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 18.06.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
HEARING	HEARING
1. OS 1114/2013	OS 1796/2013
2. OS 1130/2013	OS 1798/2013
3. OS 1132/2013	OS 1800/2013
4. OS 1136/2013	OS 1802/2013
5. OS 1138/2013	OS 1118/2015
6. OS 1140/2013	OS 540/2016
7. OS 1142/2013	OS 676/2017
8. OS 1598/2013	OS 16/2019
9. OS 1600/2013	OS 156/2019
10. OS 1602/2013	OS 342/2019

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.05.2020 issued by Hon'ble High Court of Karnataka.